

DIVISION BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/107(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	UDAYAN SARKAR VS ESSES AGRO BIOTICS PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Debasish De, Adv. : For Petitioners
Ms. Urmila Chakraborty, Adv.
Ms. Debanjana De, Adv.

Ms. Rashmi Ghosh, Adv. : For Respondent No. 2
Ms. Barnali Gantait, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **16/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)